

Subject: Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 60 days on the draft amendment related to Pharmacologically active substance prohibited for fish and fishery products; Harmonization of Pesticides, Antibiotics and Veterinary Drugs Residues; Fixation of MRLs for 17 pesticides.

FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS

Sr. no.	Name and address of the organisation/person, contact number and e-mail.	Relevant section in the draft notification on which comments are being provided	Comments/ suggestions	Rationale	Remarks

Date:

Place:

Name and Signature